

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2022 (FRIDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 113 of 2022	Rajeev Gupta Vs. Supreme Infrastructure Indai Ltd.	Rishabh Parikh	Abhijeet Sinha Abhirup Dasgupta Akshat Khetan
2.	Comp. App. (AT) No. 114 of 2022	Rajeev Gupta Vs. Supreme Infrastructure Indai Ltd.	Rishabh Parikh	Abhijeet Sinha Abhirup Dasgupta Akshat Khetan
3.	Comp. App. (AT) No. 115 of 2022	Devang Hemant Vyas & Ors. Vs. 3A Capital Pvt. Ltd. & Anr.	Gunjan Kumari	Raktim Kr. Das-R2
4.	Comp. App. (AT) No. 116 of 2022	Prag Bosimi Synthetics Ltd. Vs. 3A Capital Private Ltd. & Ors.	Gunjan Kumari	
5.	Comp. App. (AT) No. 133 of 2022	3A Capital Pvt. Ltd. Vs. Prag Bosimi Synthetics Ltd. & Ors.	Rajeev K. Pandey	Amrendra K Mehta Pallavi Daem Gunjan Kumari

For Hearing

6.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
7.	Comp. App. (AT) (Ins) No. 689 of 2021	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	Siddhartha Sharma- Intervenor Mohit Nandwanai IPS Oberoi-R2
8.	Comp. App. (AT) (Ins) No. 808 & 809 of 2021	JSP Projects Pvt. Ltd. Vs. SAM Business Continuity Services	Sunil K Jain	Minakshi Jyoti

9.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2
10.	Comp. App. (AT) No. 04 of 2021	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Bhavesh Chokshi Karan Valecha-R1- R8

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**By order of Hon'ble Chairperson
-sd/-
Registrar**